

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1982
TO BE ANSWERED ON 30.07.2018**

Institute of Eminence

1982. SHRI RABINDRA KUMAR JENA:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) In the rules for Institute of Eminence (IoE), under the Greenfield category, whether there is a criteria/ reference to the 'sponsoring organisation' of the proposed university is to have a collective net worth over Rs. 50 billion;
- (b) if so, the reasons for inclusion of such a clause;
- (c) if not, whether the rules/criteria have any reference to financial net worth of any individual of the 'sponsoring organisation' under Greenfield category;
- (d) whether in-principle availability of land or proposed acquisition of land for constructing the institution was a criteria for new institutions under Greenfield category to get the IoE tag;
- (e) whether company Reliance Foundation Institution of Education Research (RFIER) has shown/made reference to availability of land for construction of the Jio institute in their application;
- (f) if so, the details thereof; and
- (g) if not, the rationale for granting IoE tag without required diligence on land for institution to be built?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (c): Yes, Madam. As per the University Grants Commission (UGC) (Institutions of Eminence Deemed to be Universities) Regulations, 2017, the Sponsoring Organization for Greenfield Institutions should have members whose total net-worth is at least Rupees five thousand Crore collectively. For existing Private Institutions, the total net-worth of all members of Sponsoring Organisation should have Rupees three thousand crore collectively. Since the proposed Institutions of Eminence Deemed to be Universities are required to have world class infrastructure facilities, teaching & research facilities, sports facilities and other facilities to compete with top ranked global

Institutions, the provisions of high net-worth of Sponsoring Organization was incorporated in the Regulations.

(d): Yes, Madam. The Sponsoring Organizations applying for Institutions of Eminence Deemed to be University under Greenfield category were required to submit whether the land has been acquired or yet to be acquired for the proposed Institutions of Eminence Deemed to be University. In addition, Sponsoring Organizations were also required to submit the location of land, area of land, types of Land (freehold or leasehold), title of the land, etc.

(e) & (f): Yes, Madam. Reliance Foundation Institution of Education Research (RFIER), a Section 8 Company, in its application has proposed to establish the new Institutions of Eminence Deemed to be University at Karjat Taluka, Karjat, Maharashtra for which the required land has been acquired.

(g): In view of (e) & (f) above, does not arise.
